

IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI

(IB)-989/ND/2018

**In the matter of:**

Naveen Malhotra

....Applicant

Vs.

VTL (INDIA) Ltd.

....Respondent

**Under Section: 9 of IBC Code, 2016.**

**Order delivered on 18.09.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant : Mr. Bharat Gupta, Adv.

For the Respondent :

**ORDER**

Order reserved.

— S I D —

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**